GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO.478 TO BE ANSWERED ON 27.04.2016

DESTRUCTION OF RAILWAY PROPERTY

†478. SHRI ASHOK MAHADEORAO NETE:

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of the cases of damage of railway tracks/railway stations/railway properties caused by terrorists/naxalites/anti-social elements which have come to the notice of the Government during the last three years and the current year, year-wise/railway zone-wise;
- (b) whether each case has been investigated;
- (c) if so, the details thereof;
- (d) the action taken by the Government on the basis of the investigation reports; and
- (e) the effective steps taken/proposed to be taken by the Government to check such sort of incidents and to protect the railway properties being damaged?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

(a) to (e): A Statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO.478 BY SHRI ASHOK MAHADEORAO NETE TO BE ANSWERED IN LOK SABHA ON 27.04.2016 REGARDING DESTRUCTION OF RAILWAY PROPERTY

(a): The details of cases of damage of railway tracks/railway stations/railway properties caused by terrorists/naxalites/anti-social elements reported during the last three years and the current year, year-wise/railway zone-wise are appended.

(b) to (d): Policing on Railways is a State subject and maintenance of law and order in Railway premises as well as on running trains, prevention of crime, registration of cases and their investigation are the statutory responsibility of the State Governments, which they discharge through Government Railway Police (GRP). Each case registered by the GRP as mentioned in the appendix is investigated and prosecuted as per law.

(e): Besides supplementing the efforts of GRP by the RPF, the following steps are being taken by Railways to provide security to Railway properties:-

- 1. An integrated Security System consisting of surveillance of vulnerable stations through Close Circuit Television Camera Network, Access Control etc. have been sanctioned to improve surveillance mechanism over 202 Railway stations.
- 2. The RPF personnel escorting trains in Maoists/ insurgent affected areas are equipped with sophisticated weapons, sufficient ammunition, bullet proof jackets, walkie-talkies, dragon search lights etc.
- **3.** To ensure safety of track, gangman patrolling is intensified in vulnerable areas.
- 4. Dog Squads are extensively used at station/platforms/trains for anti sabotage checking.
- 5. Crime prevention and detection squads and special teams of RPF are formed to keep vigil on the criminals in trains/ stations to prevent crime.
- 6. All possible preventive measures are taken in co-ordination with GRP/Local Police during bundh calls/ threat alerts.
- 7. RPF holds regular coordination meetings with State Police and GRP besides sharing intelligence inputs with Intelligence Bureau and other intelligence agencies of State to prevent attacks on railway infrastructure.

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APPENDIX REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO.478 BY SHRI ASHOK MAHADEORAO NETE TO BE ANSWERED IN LOK SABHA ON 27.04.2016 REGARDING DESTRUCTION OF RAILWAY PROPERTY

(a): The details of cases of damage of railway tracks/railway stations/railway properties caused by terrorists/naxalites/anti-social elements reported during the years 2013, 2014, 2015 and 2016 (Upto March) are as under:-

Railway	Number of cases of damage of railway tracks/railway stations/railway properties by terrorists/naxalites/anti-social elements registered			
	2013	2014	2015	2016
Central	0	0	2	0
Eastern	7	8	2	0
East Central	4	8	3	0
East Coast	7	8	18	1
Northern	16	5	6	18
North Central	0	0	3	2
North Eastern	1	2	1	0
Northeast Frontier	8	5	0	2
North Western	0	0	0	5
Southern	2	3	0	1
South Central	1	0	0	1
South Eastern	0	0	0	0
Southeast Central	2	0	0	0
South Western	2	0	0	0
Western	0	1	8	0
West Central	1	0	2	2
TOTAL	51	40	45	32